

LIST OF BUSINESS

SECOND SITTING OF THE SECOND PART OF THE FOURTH SESSION 22ND JUNE, 2009

PRIVATE MEMBERS' MOTIONS

1. SHRI JAMES K. SANGMA to move the following Motion:-

“This House do now discuss the nexus between the politicians, businessmen and criminals as is evident from the recent jail break in Shillong’.

**2. SHRI MARCUISE N. MARAK
SHRI NIHIM D. SHIRA
SHRI DESANG M. SANGMA
SHRI OMILLO K. SANGMA to move the following Motion:-**

“This House do now discuss the poor functioning of the PWD (Roads) with particular reference to NH 62”.

3. SHRI SATTO R. MARAK to move the following Motion:-

“This House do now discuss the immediate need for opening science stream in Baghmara Government Higher Secondary School, Meghalaya.

4. SHRI OMILLO K. SANGMA to move the following Motion:-

“This House do now discuss the inordinate delay in construction of Bridge No.19/2 including approaches over River Ildek on Kharkutta-Dilma Adap Road and also the consequent hardship caused to the public due to non-completion of the Project”.

5. SHRI JOHN MANNER MARAK to move the following Motion:-

“This House do now discuss the need to review the policy of Forest and Environment Department relating to the Wildlife sanctuaries in Meghalaya”.

6. SHRI JAMES K. SANGMA to move the following Motion:-

“This House do now discuss the functioning of the Home Department with reference to the working conditions of the Police Force”.

7. SHRI OMILLO K. SANGMA to move the following Motion:-

“This House to now discuss the need for reducing the deposit amount from Rs.4000 to Rs.1000 per household for electricity connections of the MSEB for domestic use”.

8. SHRI JOHN MANNER MARAK to move the following Motion:-

“This House do now discuss the Plan and Policy of the Arts and Culture Department relating to Archaeological sites, Heritage buildings etc”.

9. SHRI SATTO R. MARAK to move the following Motion:-

“This House do now discuss the condition of Road from Baghmara to Shillong via Moheshkolla, Ranikor and Borsora in West Khasi Hills, Meghalaya”.

10. SHRI JOHN MANNER MARAK to move the following Motion:-

“This House do now discuss the need to upgrade the only indigenous citrus gene in the world i.e. the National Biosphere of Nokrek in Meghalaya”.

11. SHRI OMILLO K. SANGMA to move the following Motion:-

“This House do now discuss the failure to set up a CHC Kharkutta despite the acceptance of tender in 2006 and laying of foundation stone, and urge upon the Health Department to set up the CHC without further delay”.

12. SHRI SATTO R. MARAK to move the following Motion:-

“This House do now discuss the unscientific and unmethodical way of issuing labour licenses in the State”.

13. SHRI JAMES K. SANGMA to move the following Motion:-

“This House do now discuss the pollution caused to the Wah Umkhrah River”.

**ASSEMBLY HALL
SHILLONG**

**R. KOTHANDARAMAN
PRINCIPAL SECRETARY**